

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 810 OF 2024

IN THE MATTER OF:

Ashish

... Applicant

Versus

State of Haryana and Ors.

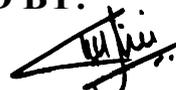
... Respondents

NDOH – 26.08.2025

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FILED BY:


KUNAL MIMANI | KARTIKEY BHATT
For Respondent No. 5

Fox & Mandal Solicitors & Advocates
D – 394, Defence Colony, New Delhi – 110024
M.: +91 – 98718 89444 | E.: filings.newdelhi@foxandmandal.co.in

Place: New Delhi
Date: 28.07.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 810 OF 2024**

IN THE MATTER OF:

Ashish

...Applicant

Versus

State of Haryana and Ors.

... Respondents

**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT
NO. 5 – JBM ENVIRONMENT MANAGEMENT PRIVATE
LIMITED**

I, Vinay Maheshwari, S/o Late Sh. N.K. Maheshwari, aged about 69 years, working as Director of JBM Environment Management Private Limited having its registered office at 601, Hemkunt Chambers, 89, Nehru Place, New Delhi – 110019, do hereby solemnly affirm and state as under:-

1. The instant Affidavit is being filed on behalf of Respondent No.5 i.e. JBM Environment Management Private Limited[“JBM”] to record due compliance of the direction contained in paragraph No. 9 of the Order dated 23.04.2025 passed by this Hon’ble Tribunal in the captioned Original Application.



It is humbly submitted that JBM has cleared the entire solid waste lying at the at Village Mehrana [between the Delhi Parallel Branch and Carrier Link Channel canals] [“Subject Site”].A copy of the photographs of the Subject Site

demonstrating its current state after the clearance are annexed herewith and marked as **Annexure A1 [Colly.]**.

3. JBM undertakes to have its representatives deputed at the Subject Site to facilitate live video streaming of the Subject Site for enabling real-time verification of the due compliance, at the time of the next hearing before this Hon'ble Tribunal.
4. With regard to the direction contained in paragraph No. 11 of the Order dated 23.04.2025 passed by this Hon'ble Tribunal, JBM repeats and reiterates all that has been set out in the pleadings filed on its behalf before this Hon'ble Tribunal and additionally places on record the multiple communications issued by Municipal Corporation of Panipat to JBM, i.e. letters dated 14.08.2024, 03.09.2024, and 05.02.2025, wherein MC Panipat unequivocally admitted that the Subject Site had been allotted to JBM for temporary collection of Municipal Solid Waste. A copy of the letters dated 14.08.2024, 03.09.2024 and 05.02.2025 are annexed herewith and marked as **Annexure A2 [Colly.]**.



Lastly, in compliance with the direction contained in paragraph No. 14 of the Order dated 23.04.2025 passed by this Hon'ble Tribunal, *vide* Resolution dated 13.06.2025 and Authority Letter dated 12.07.2025, JBM has duly authorized Mr. Rajesh Kumar Pandey to remain physically present before this Hon'ble Tribunal on the next date of hearing. A copy of the extract of the Board Resolution dated 13.06.2025 along with Authority Letter dated 12.07.2025 is annexed herewith and marked as **Annexure A3 [Colly.]**.

6. In light of the above, it is respectfully submitted that JBM has duly complied with the directions contained in the Order dated 23.04.2025 passed by this Hon'ble Tribunal and humbly prays that the captioned Original Application may now be disposed off.

*D/7266/23
I identified the deponent who
has signed in my presence*



[Signature]
For JBM ENVIRONMENT MANAGEMENT PVT. LTD.

DEPONENT Authorised Signatory

VERIFICATION:

I, the deponent abovenamed, do hereby verify that the contents of the instant Affidavit are true and correct to the best of my knowledge and belief and derived from records maintained by Respondent No. 5 – JBM. No part of it is false and nothing material has been concealed therefrom.

28 JUL 2025

Verified at New Delhi on this day of July, 2025.

DEPONENT

For JBM ENVIRONMENT MANAGEMENT PVT. LTD.

[Signature]

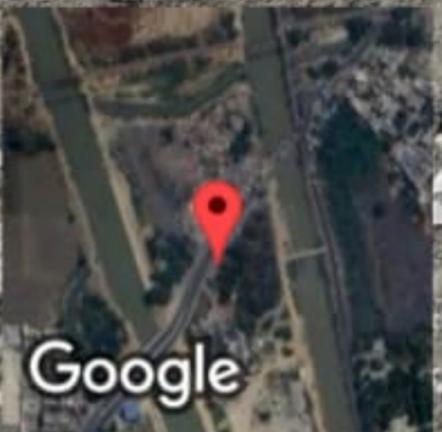
Director/Authorised Signatory

ATTESTED
[Signature]
NOTARY PUBLIC
(INDIA)

28 JUL 2025



 GPS Map Camera



Panipat, Haryana, India
9x52+j7p, Binjhol, Panipat, Haryana 132106, India
Lat 29.359677° Long 76.951298°
23/05/2025 02:40 PM GMT +05:30



 GPS Map Camera

Panipat, Haryana, India

9x52+j7p, Binjhol, Panipat, Haryana 132106, India

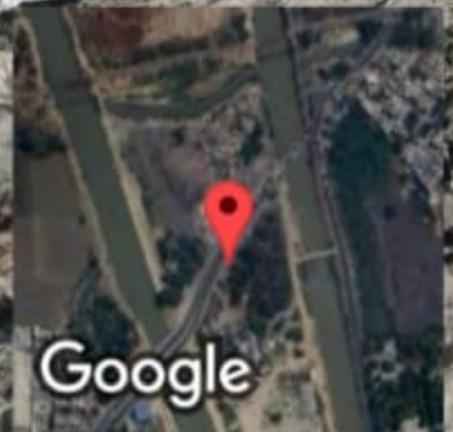
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 GPS Map Camera



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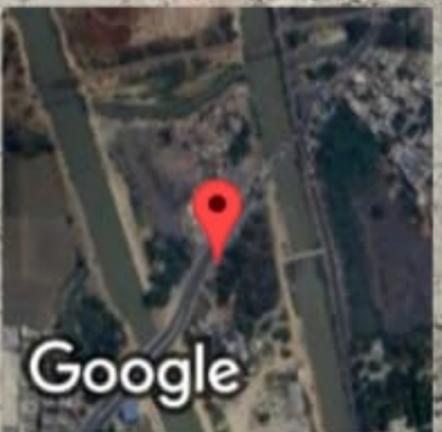
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23/05/2025 02:39 PM GMT +05:30



 GPS Map Camera



Panipat, Haryana, India
 9x52+j7p, Binjhol, Panipat, Haryana 132106, India
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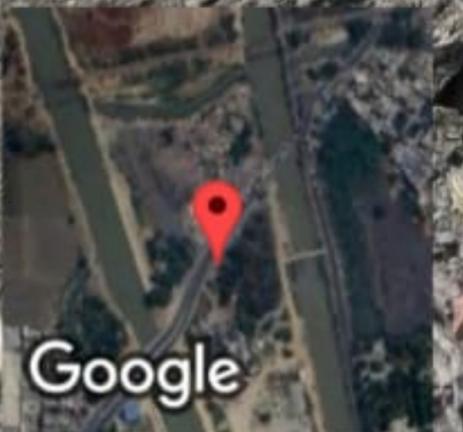
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Panipat, Haryana, India

9x52+j7p, Binjhol, Panipat, Haryana 132106, India

Lat 29.359687° Long 76.951286°

23/05/2025 02:39 PM GMT +05:30





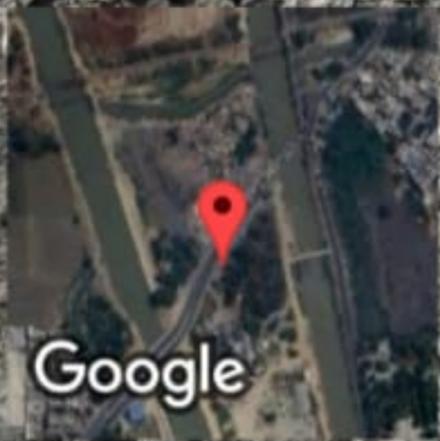
 GPS Map Camera

Panipat, Haryana, India

9x52+j7p, Binjhol, Panipat, Haryana 132106, India

Lat 29.359691° Long 76.951286°

23/05/2025 02:39 PM GMT +05:30





 **GPS Map Camera**

Panipat, Haryana, India

9x52+j7p, Binjhol, Panipat, Haryana 132106, India

Lat 29.359757° Long 76.951348°

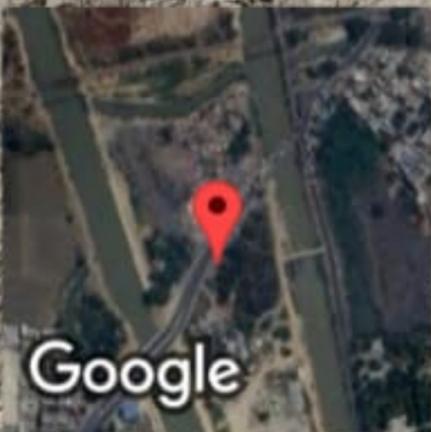
23/05/2025 02:21 PM GMT +05:30



Google



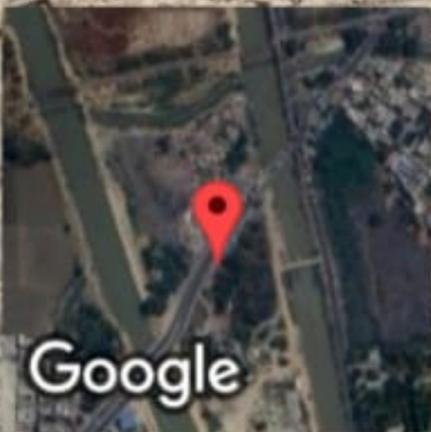
 **GPS Map Camera**



Panipat, Haryana, India
9x52+j7p, Binjhol, Panipat, Haryana 132106, India
Lat 29.359674° Long 76.951305°
23/05/2025 02:39 PM GMT +05:30



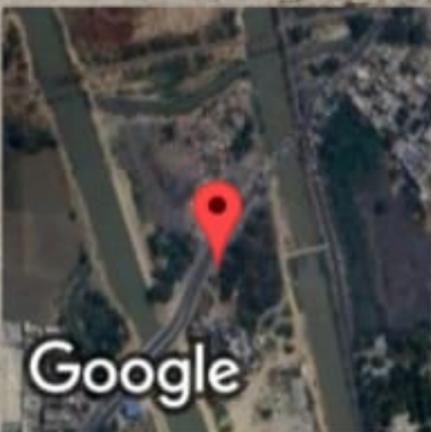
 GPS Map Camera



Panipat, Haryana, India
9x52+j7p, Binjhol, Panipat, Haryana 132106, India
Lat 29.359766° Long 76.951338°
23/05/2025 02:21 PM GMT +05:30



 GPS Map Camera



Panipat, Haryana, India
9x52+j7p, Binjhol, Panipat, Haryana 132106, India
Lat 29.359649° Long 76.951277°
23/05/2025 02:38 PM GMT +05:30



 GPS Map Camera



Panipat, Haryana, India
Gohana Road, Sat Kartar Nagar, Panipat,
Haryana 132103, India
Lat 29.359787, Long 76.951287
06/19/2025 06:58 PM GMT+05:30
Note : Captured by GPS Map Camera



 GPS Map Camera

Panipat, Haryana, India

Gohana Road, Sat Kartar Nagar, Panipat,
Haryana 132103, India

Lat 29.359380, Long 76.951016

06/19/2025 07:01 PM GMT+05:30

Note : Captured by GPS Map Camera





 GPS Map Camera



Panipat, Haryana, India

Gohana Road, Sat Kartar Nagar, Panipat,
Haryana 132103, India

Lat 29.359381, Long 76.951006

06/19/2025 07:01 PM GMT+05:30

Note : Captured by GPS Map Camera



 GPS Map Camera



Panipat, Haryana, India

Gohana Road, Sat Kartar Nagar, Panipat,
Haryana 132103, India

Lat 29.359615, Long 76.951187

06/19/2025 06:58 PM GMT+05:30

Note : Captured by GPS Map Camera



नगर निगम पानीपत
Municipal Corporation Panipat

प्रेषित:

मैसर्स जे.बी.एम्. एनवायरमेंट मैनेजमेंट प्राइवेट लिमिटेड.
601, हेमकुन्ट चैम्बर्स, 89, नेहरू प्लेस, नई दिल्ली।

क्रमांक: 2673

दिनांक: 14/08/24

विषय: बरसत रोड, पानीपत में उपलब्ध कराई 1.5 एकड़ जमीन पर द्वितीयक कूड़ा संग्रहण केंद्र/ट्रान्सफर स्टेशन बनाने बारे।

जैसा कि आपको ज्ञात है कि नगर निगम पानीपत क्षेत्र का दैनिक आधार पर एकत्रित कूड़ा गाँव महाराणा में दो नहरों के बीच दी गई जमीन पर अस्थाई रूप से डाला जा रहा है। इस स्थल पर आपके द्वारा फैलाई अव्यवस्था एवं अनियमितता (समुचित कूड़ा उठान न करना एवं दवाई/चूना का छिड़काव न करना) के चलते गाँव बिन्झौल एवं महाराणा वासियों द्वारा कूड़ा वाहनों को इस स्थल पर कूड़ा डालने से रोका गया है। अब यह निर्णय लिया गया है कि नगर निगम पानीपत द्वारा बरसत रोड 1.5 एकड़ जमीन, जो कि आपको लीज पर दी गई है, पर यह ट्रान्सफर स्टेशन/द्वितीयक कूड़ा संग्रहण केंद्र स्थापित किया जाए।

अतः इस पत्र के माध्यम से आपको लिखा जाता है कि आगामी दो दिनों के अंदर-अंदर इस जमीन पर निर्माण, टीन-शेड, फर्श, बांडरी वाल इत्यादि का कार्य अवश्य शुरू कर दें अन्यथा आपकी कंपनी के रिस्क एंड कोस्ट पर नगर निगम द्वारा अपने स्तर पर यह कार्य कराया जाएगा, जिसके लिए आप स्वयं जिम्मेवार होंगे। इसे अति आवश्यक समझा जाये।

संयुक्त आयुक्त,
नगर निगम पानीपत

पृष्ठांक:

दिनांक:

इसकी प्रति आयुक्त महोदय, नगर निगम पानीपत को सूचनार्थ प्रेषित है।

संयुक्त आयुक्त,
नगर निगम पानीपत

M.C.P.

Municipal Corporation Panipat

To,

1. M/s J.B.M. Environment Management Private Limited,
601, Hemkunt Chambers,
89, Nehru Place, New Delhi.

No.: **2673**

Date: 14.08.2024

Subject: Regarding construction of secondary waste collection centre/transfer station on 1.5 acre land made available at Barsaat Road, Panipat.

As you are aware that the garbage collected on daily basis from the Municipal Corporation of Panipat area is being temporarily dumped on the land given between two canals in Maharana Village. Due to the disorder and irregularity spread by you at this place (not lifting garbage properly and not spraying medicine/lime), the residents of village Binjhaul and Maharana have prevented the garbage vehicles from dumping garbage at this place. Now it has been decided that this transfer station/secondary garbage collection center should be established on 1.5 acre land on Barsaat Road, which has been leased to you by Municipal Corporation of Panipat.

Therefore, through this letter it is written to you that within the next two days you must start the work of

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construction, tin shed, flooring, boundary wall etc. on this land, otherwise this work will be done by the Municipal Corporation at its own level on the risk and cost of your company, for which you yourself will be responsible. This should be considered very important.

Sd/-
Joint Commissioner,
Municipal Corporation Panipat

Page No.

Dated :.....

A copy of this is forwarded to Commissioner, Municipal Corporation, Panipat for information.

Sd/-
Joint Commissioner,
Municipal Corporation Panipat

Improvement Trust Building, Railway Road, Panipat,
Haryana Office
e-mail: nagarnigampanipat132103@gmail.com
Ph. 0180-2645800
Website: -nagarnigampanipat.in

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नगर निगम पानीपत
Municipal Corporation Panipat

(स्मरण पत्र-1)

प्रेषित:

मैसर्ज जे.बी.एम. एनवायरमेंट मैनेजमेंट प्राइवेट लिमिटेड,
601, हेमकुन्ट चैम्बर्स, 89, नेहरु प्लेस, नई दिल्ली ।

क्रमांक: 2926

दिनांक: 03/09/24

विषय: बरसत रोड, पानीपत में उपलब्ध कराई 1.5 एकड़ जमीन पर द्वितीयक कूड़ा संग्रहण केन्द्र/ट्रान्सफर स्टेशन बनाने बारे।

उपरोक्त विषय पर इस कार्यालय के पूर्व पत्र क्रमांक 2673 दिनांक 14/08/2024 की निरंतरता में आपको पुनः लिखा जाता है कि नगर निगम पानीपत क्षेत्र का दैनिक आधार पर एकत्रित कूड़ा गाँव महाराणा में दो नहरों के बीच दी गई जमीन पर अस्थाई रूप से डालने का विरोध गाँव बिन्झौल एवं महाराणा वासियों द्वारा कूड़ा वाहनों को इस स्थल पर कूड़ा डालने से रोका गया । इस पर यह निर्णय लिया गया कि नगर निगम पानीपत द्वारा बरसत रोड 1.5 एकड़ जमीन, जो कि आपको लीज पर दी गई है, पर यह ट्रान्सफर स्टेशन/द्वितीयक कूड़ा संग्रहण केंद्र स्थापित किया जाए।

अतः आपको पुनः लिखा जाता है कि आगामी तीन दिनों के अंदर-अंदर इस जमीन पर निर्माण, टीन-शेड, फर्श, बाउंडरी वाल इत्यादि का कार्य अवश्य शुरू कर दें अन्यथा आपकी कंपनी के रिस्क एंड कोस्ट पर नगर निगम द्वारा अपने स्तर पर यह कार्य कराया जाएगा, जिसके लिए आप स्वयं जिम्मेवार होंगे। इसे अति आवश्यक एवं अंतिम अवसर समझा जाये।

संयुक्त आयुक्त,
नगर निगम पानीपत

पृष्ठांक:

दिनांक:

इसकी प्रति आयुक्त महोदय, नगर निगम पानीपत को सूचनार्थ प्रेषित है ।

संयुक्त आयुक्त,
नगर निगम पानीपत

// True Copy//

M.C.P.

Municipal Corporation Panipat

[**Reminder letter**]

To,

1. M/s J.B.M. Environment Management Private Limited,
601, Hemkunt Chambers,
89, Nehru Place, New Delhi.

No.: 2926

Date: 03.09.2024

Subject: Regarding construction of secondary waste collection centre/transfer station on 1.5 acre land made available at Barsaat Road, Panipat..

In continuation of the earlier letter No. 2673 dated 14/08/2024 of this office on the above subject, it is written again to you that the garbage collected on a daily basis of the Municipal Corporation of Panipat area was temporarily dumped on the land given between two canals in village Maharana. The residents of village Binjhaul and Maharana opposed the garbage vehicles from dumping garbage at this site. On this it was decided that this transfer station / secondary garbage collection center should be established

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on 1.5 acres of land on Barsat Road, which has been leased to you by the Municipal Corporation of Panipat.

Therefore, you are written again that within the next 03 days, you must start the work of construction, tinshed, flooring, boundary wall etc. on this land, otherwise this work will be done by the Municipal Corporation at its own level on the risk and cost of your company, for which you yourself will be responsible. This should be considered very important and the last chance.

Sd/-

Joint Commissioner,
Municipal Corporation Panipat

Page No. Dated :.....

A copy of this is Forwarded to Commissioner, Municipal Corporation, Panipat for information.

Sd/-

Joint Commissioner,
Municipal Corporation Panipat

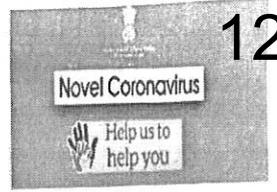
Improvement Trust Building, Railway Road, Panipat,
Haryana Office

e-mail: nagarnigampanipat132103@gmail.com

Ph. 0180-2645800

Website: -nagarnigampanipat.in

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नगर निगम पानीपत

Municipal Corporation Panipat

प्रेषित:

मैसर्ज जे.बी.एम्. एनवायरमेंट मैनेजमेंट प्राइवेट लिमिटेड,
601, हेमकुन्ट चैम्बर्स, 89, नेहरु प्लेस, नई दिल्ली ।

क्रमांक: 7123

दिनांक: 05-02-25

विषय: माननीय एन.जी.टी. में दर्ज शिकायत ओ.ए.न. 810/2024 के तहत दो नहरों के बीच बनाये द्वितीयक कूड़ा संग्रहण केंद्र/ट्रान्सफर स्टेशन की सफाई कराने बारे।

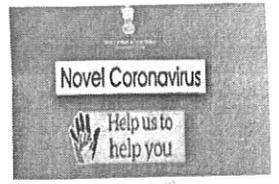
उपरोक्त विषय के सन्दर्भ में इस कार्यालय के पत्र क्रमांक 2332 दिनांक 25/07/2024, पत्र क्रमांक 3325 दिनांक 19/09/2024 तथा पत्र क्रमांक 3641 दिनांक 08/10/2024, पत्र क्रमांक 5475 दिनांक 09/01/2025 की निरंतरता में।

विषयाधीन मामले में माननीय एन.जी.टी. ने ओ.ए. न. 810/2024 में श्री आशीष पुत्र श्री सतपाल निवासी उगाखेडी पानीपत की शिकायत अनुसार क्षेत्र से डोर दू डोर कूड़ा उठान कार्यशैली सहित कूड़ा ट्रांसपोर्टेशन, दो नहरों के बीच बनाए द्वितीयक कूड़ा संग्रहण केंद्र/ट्रान्सफर स्टेशन पर बहुत अनियमितता बरती गई। इस सन्दर्भ में सभी कमियों को दूर करने हेतु आपको बार-बार लिखा गया है, परन्तु आपके द्वारा धरातल स्तर पर कोई भी विशेष सुधारात्मक कार्यवाही नहीं की है। इसके अतिरिक्त विभिन्न बैठकों में समय-समय पर अधिकारियों द्वारा भी आपके प्रतिनिधियों को इस कूड़ा संग्रहण केंद्र की समुचित सफाई कराकर सौंदर्यीकरण करने बारे निर्देश दिए गए हैं।

अब इस केस में माननीय एन.जी.टी. में अगली सुनवाई 01-04-2025 के लिए निर्धारित की गई है। इसलिए आपको अंतिम अवसर देते हुए लिखा जाता है कि अपनी कार्यशैली में सुधार सहित इस कूड़ा संग्रहण केंद्र की समुचित सफाई कराकर, सौंदर्यीकरण करके अपनी विस्तृत रिपोर्ट (वांछित शपथ पत्र सहित) एक सप्ताह के अंदर-अंदर इस कार्यालय में प्रस्तुत करेंगे। इसके बाद भी यदि आपके द्वारा यथानुसार कार्यवाही नहीं की जाती है तो नगर निगम पानीपत द्वारा अपने स्तर पर दो नहरों के बीच के इस केंद्र की सफाई कराकर नए केंद्र पर यह समस्त कूड़ा डाला जायेगा और इस कार्यशैली में आने वाले सम्पूर्ण खर्च को आपके मासिक बिल से वसूल किया जाएगा, जिसके लिए आप स्वयं जिम्मेवार होंगे।

Improvement Trust Building, Railway Road, Panipat, Haryana
Office e-mail: nagarnigampanipat132103@gmail.com Ph. 0180-2645800
Website: -nagarnigampanipat.in

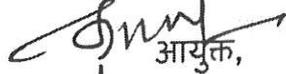
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नगर निगम पानीपत

Municipal Corporation Panipat

इसके अतिरिक्त सम्बंधित ओ.ए. न. 810/2024 में राज्य प्रदुषण नियंत्रण बोर्ड, केन्द्रीय प्रदुषण नियंत्रण बोर्ड या माननीय एन.जी.टी. द्वारा कोई भी विपरीत निर्णय दिया जाता है या जुर्माना लगाया जाता है तो भी आप स्वयं जिम्मेवार होंगे। अतः उपरोक्त निर्देशों को अति आवश्यक समझा जाए ।


आयुक्त,
नगर निगम पानीपत
७/५/२४

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M.C.P.

Municipal Corporation Panipat

To:

M/s J.B.M. Environment Management Private Limited,
601, Hemkunt Chambers, 89,
Nehru Place, New Delhi.

No.: ____7124_____

Date: 05/02/2025

Subject: Regarding construction of secondary waste collection centre/transfer station and MRF centre on 1.5 acre land provided at Barsaat Road, Panipat.

As you know that the garbage collected on daily basis from the Municipal Corporation of Panipat area is being dumped on the land near the new sugar mill complex on Gohana Road. In view of the narrow path and the current arrangement at this center and as per the terms/conditions of the contract, it was decided that 1.5 acres of land on Barsat Road, which has been leased to you by the Municipal Corporation of Panipat, but you have not yet done any activity to establish MRF and secondary garbage collection

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center/transfer station at the said place, which is a serious matter.

Therefore, through this notice, it is written to you again that for setting up the subject secondary garbage collection center/transfer station and MRF center, you must start the work of construction, tin shed, flooring, boundary wall etc. on this land within the next two days, otherwise the Municipal Corporation will get this work done at its own level on the risk and cost of your company, the entire expenditure on which will be recovered from your monthly bill, for which you yourself will be responsible. This should be considered very important.

Be informed.

Sd/-
Commissioner,
Municipal Corporation, Panipat

Improvement Trust Building, Railway Road, Panipat, Haryana
Office e-mail: nagarnigampanipat132103@gmail.com
Ph. 0180-2645800
Website: -nagarnigampanipat.in

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JBM Environment Management Private Limited

Corporate Office :
 Plot No. 9, Institutional Area,
 Sector 44, Gurgaon-122003 (Hr.)
 T : +91-124-4674500, 4675550
 F : +91-124-4674599
 W : www.jbmgroupp.com



CERTIFIED TRUE COPY OF THE RESOLUTION PASSED BY THE BOARD OF DIRECTORS OF JBM ENVIRONMENT MANAGEMENT PRIVATE LIMITED AT ITS MEETING HELD ON FRIDAY, JUNE 13, 2025 AT PLOT NO. 9, INSTITUTIONAL AREA, SECTOR-44, GURUGRAM, HARYANA- 122003 AT 05:00 PM

AUTHORISATION OF MR. RAJESH KUMAR PANDEY FOR LEGAL MATTERS

“RESOLVED THAT consent of the Board be and is hereby accorded to authorised Mr. Rajesh Kumar Pandey, Director of the Company, to appear and represent the Company before the mediation center(s), Court(s), Government department(s)/ statutory authority(ies) / judicial and quasi-judicial authority(ies)/ local body(ies) / environment authority(ies) and other concerned and related departments and to sign, verify and file / withdraw suits, petitions, pleadings, complaints, applications, vakalatnamas, documents, affidavits, written submissions, statements, replies, replications, rejoinders, appeal, revisions or any other papers, as may be required by any of the above mentioned authorities in relation to the legal matters of the company.”

“RESOLVED FURTHER THAT Mr. Rajesh Kumar Pandey, Director of the Company, be and is hereby authorised to appoint advocate, attorney, consultant, professional or such other person as he may deem fit to represent before the mediation center(s), Court(s), Government department(s)/ statutory authority(ies)/ judicial and quasi-judicial authority(ies)/ local body(ies)/ environment authority(ies) and other concerned and related departments and to swear affidavits, give statements, compromise the matter and to do all such acts, deeds and things as is lawful for the said purpose.”

“RESOLVED FURTHER THAT any one of the Directors or the Company Secretary be and are hereby severally authorized to give certified true copy of the resolution and to take necessary action in this regard.”

**CERTIFIED TRUE COPY
 FOR JBM ENVIRONMENT MANAGEMENT PRIVATE LIMITED**

Neeraj

NEERAJ

COMPANY SECRETARY

M.NO. A68626

ADDRESS: PLOT NO.9, INSTITUTIONAL AREA,
 SECTOR-44, GURGAON, HARYANA -122003



// True Copy//

Date: 12.07.2025

To,
National Green Tribunal
Principal Bench, New Delhi

Subject: Authority Letter to attend Hearing.
Reference: Original Application No. 810 OF 2024

Respected Sir,

Reference to the captioned subject, We JBM Environment Management Private Limited hereby authorize Mr. Rajesh Kumar Pandey (Aadhaar No. 489336719653), as authorised representative of the company to appear, sign, verify, declare, affirm, make, present, submit and to do all such acts, deeds & things etc on behalf of the Company in relation to Original Application No. 810 of 2024 before National Green Tribunal Principal Bench, New Delhi.

For JBM Environment Management Pvt Ltd

For JBM ENVIRONMENT MANAGEMENT PVT.LTD.



(Vinay Maheshwari) Director/Authorised Signatory
Authorized Signatory(Director)

// True Copy//

BEFORE THE NATIONAL GREEN TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI
 ORIGINAL APPLICATION NO. 810 OF 2024

IN THE MATTER OF:

Ashish

... Applicant

Versus

State of Haryana and Ors.

... Respondents

Proof of Service

<p>1 Non Negotiable Consignment Note / Subject to Bengaluru Jurisdiction.</p> <p>Sender's (Consignor) Name: <u>Fox & Manda</u></p> <p>Company Name & Address: _____</p> <p>City: _____ State: _____ PIN Code: <u>28/7/25</u></p> <p>Sender's GSTIN*: _____</p>		<p>2 The consignment note is not a tax invoice. A tax invoice will be made available by DTDC or its channel partner, as the case may be, upon request.</p> <p>Recipient's (Consignee) Name: <u>Ashish S/o. Satish</u></p> <p>Company Name & Address: _____</p> <p>City: _____ State: _____ PIN Code: <u>132104</u></p> <p>Recipient's GSTIN*: _____</p>	
<p>3 Nature of consignment Dox <input type="checkbox"/> Non-Dox <input type="checkbox"/> Total Num Pcs: _____</p> <p>DIM 1: L cm X B cm X H cm X Pcs Actual Wt.: _____ kg</p> <p>DIM 2: L cm X B cm X H cm X Pcs Volumetric Wt.: _____ kg</p> <p>DIM 3: L cm X B cm X H cm X Pcs Chargeable Wt.: _____ kg</p>		<p>4 Description of Content _____</p> <p>Total Value of consignment for carriage / E-Way bill ₹ _____</p>	
<p>5 Paper Work Enclosures _____</p>		<p>6 Type of consignment <input checked="" type="checkbox"/> Commercial <input type="checkbox"/> Non Commercial</p> <p>7 Value Added Services <input checked="" type="checkbox"/> Secure Pack <input type="checkbox"/> Passport <input type="checkbox"/> COC <input type="checkbox"/> Sunday Plus <input type="checkbox"/> Office Collect <input type="checkbox"/></p> <p>8 Mode <input checked="" type="checkbox"/> Surface <input type="checkbox"/> Air cargo <input type="checkbox"/> Express <input type="checkbox"/></p>	
<p>9 I/We declare that this consignment does not contain personal mail, cash, jewellery, contraband, illegal drugs, any prohibited items and commodities which can cause safety hazards while transporting</p> <p>Sender's Signature & Seal _____</p> <p>Date: _____ Time: _____ AM/PM</p> <p>I have read and understood terms & conditions printed overleaf of this consignment note and I agree to the same.</p>		<p>10 Charges Amount (₹)</p> <p>a) Tariff (incl. of FSC+GST) _____</p> <p>b) Value Added Service Charges _____</p> <p>c) Risk Surcharge _____</p> <p>d) Total amount (a+b+c) _____</p> <p>Above charges are inclusive of GST & other taxes if applicable</p> <p>Mode of Payment: Cash <input type="checkbox"/> Card <input type="checkbox"/> Wallet <input type="checkbox"/></p>	
<p>11 Booking Branch / Franchisee Code _____</p> <p>Courier Signature _____</p>		<p>Consignment Number: <u>V97495543</u></p> <p>12 Risk Surcharge</p> <p>Owner _____</p> <p>Carrier _____</p>	
<p>13 Receiver's Name: _____</p> <p>Relationship: _____</p> <p>Company Stamp & Signature: _____</p> <p>Ph No.: _____</p> <p>Date: _____ / _____ / _____ Time: _____ AM/PM</p>		<p>Download MyDTDC app</p> <p>Available at select cities & pin codes</p>	